

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

30. C.P.(IB)-4673(MB)/2019

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2022**

**NAME OF THE PARTIES: Worldwide Records Limited**  
**V/s**  
**Triumph Media Vision Pvt Ltd**

**APPEARANCE :**

**FOR THE OPERATIONAL CREDITOR : Adv. Aditi Palnitkar**  
**FOR THE CORPORATE DEBTOR : None present**

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **22.11.2022** for hearing.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

23.09.2022  
*ANKIT*

**Sd/-**  
**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**